

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/3540/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 18th August, 2021

Sub: **Leave.**

Ref:- Your letter No. DJ/DH/I-1/2021/1798/ESTT, dtd 12.08.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of **casual leave on 12.08.2021 and restricted holiday on 13.08.2021 along with station leave permission, has been granted.**

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/3541/A, dated 18.8.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Kds